

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.7/9/AMR/2023		9 of IBC	My Home Industries Private Limited Vs. Vijay Nirman Company Private Limited

ORDER

Mr.M.Sridhar, Counsel for the OC present. Mr.S.Rambabu, Counsel takes notice on behalf of the CD and seeks time to file vakalathnama and counter on behalf of the CD. Hence, for filing vakalathnama and counter, list the matter on 21.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN